

ITEM NO.22

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 14975/2024

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Appellant(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

WITH

C.A. No. 14976/2024 (III-A)

Date : 05-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S.K.Pal, Adv.
Mr. Arnab Pal, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) : Ms. Tulika Mukherjee, AOR
Ms. Beenu Sharma, Adv.

Mr. Aakash Sirohi, AOR

Mr. Rajesh P., AOR

Mr. Vinish Mittal, Adv.
Mr. M. S. Khan, Adv.
Mr. Syed Mehdi Imam, AOR

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkatehwara Rao, Adv.
Ms. Chetnba Singh, Adv,
Mr. Sanal Nambiar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 14975/2024

Service is complete on respondent Nos. 1 to 3 duly

represented.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

C.A. No. 14976/2024

Respondent Nos. 1 and 3 are duly represented.

Service is complete on respondent No. 2 but none has entered appearance.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

GRACY L. BAWITLUNG
Registrar

MG